

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH**

**ITEM NO : 15**

**CP NO.(IB)160/ALD/2019**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021 AT  
10:30 AM .**

**NAME OF THE COMPANY : DR. AMITA AGARWAL V/S ANAND NIROG  
DHAM HOSPITAL PVT. LTD.**

**SECTION: 9 IBC**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)**

**COUNSEL FOR PETITIONER :SH. SANCHIT GARGA ALONGWITH SH.  
NAMMAN RAJVANSHI, ADVS.**

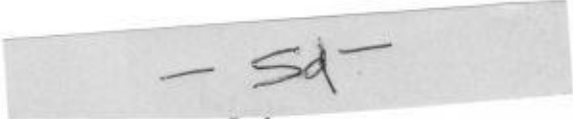
**COUNSEL FOR RESPONDENT : SH. ROHAN GUPTA, ADV.**

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 28<sup>th</sup> April, 2021 before the Regular Court.

**Dated : 10.03.2021**

  
**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

*Typed by :  
Kumud Narayan  
(PS)*